

(3)

Dated: 26-2-92

M.P. No. 92/92,
for early hearing
on 26-2-92

B
29-1-92

None for the applicant.
Mr. R.K. Shetty for the respondent.

M.P. No. 92/92 has been
filed for fixing an early date
which pertains to 1988. Mr. Shetty
does not object to allowing this
M.P.

list it for final hearing
on 2-6-92.

M.P. is allowed and disposed
of.

U. Lawrence
(USHA SAVARA)
M(A)

Notice is issued
to the Applicant
and respondents
on 4/3/92

B
6/3/92

Per Tribunal Date: 2/8/92
Applicant in person / by A. Shevade
Advocate / Respondent by R.K. Shetty
Counsel - D.D. is functioning. The matter adjourned to 28/7/92
for Final Hearing.
Dy. Registrar

Per Tribunal Date: 8/7/92
Applicant in person / by Mr. M. Shenvade
Advocate / Respondent by Mr. R.K. Shetty
Counsel. The matter adjourned to 21/9/92
for want of the
Dy. Registrar

Per Tribunal Date: 21/6/92
Applicant in person / by Mr. M.A. Patil
Advocate / Respondent by Mr. R.K. Shetty
Counsel. The matter adjourned to 30/12/92
for final hearing.
Dy. Registrar